

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-211 (ND)2017**

**PRESENT: MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
07.05.2018**

**NAME OF THE COMPANY: M/s M Y Agro Pvt. Ltd. Vs. M/s Amira Pure  
Foods Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**For the Petitioner:** Mr. SL Gupta & Ms. Kajal Dhariwal for Contemnor  
No. 9

**For the Respondent:** Mr. Sanjeev Pathak & Mr. Saif Kahman Ansain for  
Contemnor No. 1 to 8  
Mr. Rakesh Kumar & Mr. Sahil Gupta, Advocates  
for Contemnor No. 11

**ORDER**

Arguments part heard. To come up on 19<sup>th</sup> July, 2018.

— sd —

**(Deepa Krishan)  
Member (T)**

— sd —

**(Ina Malhotra)  
Member (J)**